## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

CP (IB) No. 237/9//HDB/2017
KPR Industries (India) Limited
Iron Exchange (India) Limited
KPR Industries (India) Limited
Sec 9 Of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bondary	Advocate	Vikram Q culaw chambers com	AZ
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.P.Vikram, on behalf of Mr.Nitish Bandary, learned counsel for the Petitioner. Post the case on 28.11.2017.

Member (Technical)

Member (Judicial)